

**Economic Conference of Non-Aligned Nations**

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\*752. { **Dr. L. M. Singhvi:**  
**Shri Shree Narayan Das:**  
**Shri Mohammad Elias:**  
**Shri Kolla Venkaiah:**

Will the **Prime Minister** be pleased to state:

(a) whether the **Government of India** have been approached to participate in an economic conference of non-aligned countries proposed to be held in May-June, 1962 which is in the process of being convened by **United Arab Republic** and **Yugoslavia**;

(b) if so, whether the **Government of India** would participate in it;

(c) what are the main objectives of the proposed conference;

(d) what is its agenda;

(e) which other countries are likely to participate; and

(f) whether the **Government of India** would favour a move to establish a permanent common clearing house for economic consultations among non-aligned nations?

**The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh):** (a) to (e). Yes, Sir. The **Government of India** have been approached but formal invitations have not yet issued nor are details of the conference, such as the timing, agenda, the countries proposed to be invited etc., as yet finalised. We have indicated our willingness to participate. The main purpose of the proposed Conference is to consider, at the technical level, problems arising out of economic groupings and other problems common to developing countries like ourselves.

(f) **Government** do not consider such a move necessary.

**Dr. L. M. Singhvi:** Has any study been undertaken to explore the areas and the extent of collaboration between these non-aligned countries in the economic field?

**Shri Dinesh Singh:** The **Ministry of External Affairs** has an economic division and it is undertaking this study.

**Shri Heda:** May I know, whether the effects of the formation of the **European Economic Community** would also be discussed in this Conference?

**Mr. Speaker:** We do not know what the agenda is going to be. Next question.

**Cement Wage Board**

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\*753. { **Shri K. N. Pande:**  
**Shri Mulchand Dube:**

Will the **Minister of Labour and Employment** be pleased to state:

(a) whether it is a fact that some of the units of **Cement Industry** have not implemented the **Wage Board recommendations for Cement Industry**; and

(b) if so, what action **Government** propose to take against the defaulting mills?

**The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi):** (a) On the basis of reports received from **State Governments**, 23 out of the 33 factories have implemented the recommendations fully. The rest have started implementation but some details have still to be settled.

(b) The **State Governments** are taking action to resolve the differences between the parties to secure full implementation.

**Shri K. N. Pande:** May I know the reason why these factories are not implementing these provisions?

**Shri Hathi:** 23 have fully implemented them; 10 have partly implemented. There are minor differences regarding putting the workers in various scales.

**Shri K. N. Pande:** How long will it take? The factories which have already implemented them had also to do these.

**Shri Hathi:** I have said that 23 factories have already implemented. So it is only with regard to the remaining 10. Minor adjustments are to be made and the State Governments are looking into the matter.

**Shri S. M. Banerjee:** The hon. Minister has stated that it was a question of minor adjustments at the time of implementation. I want to know whether there exists any difference in the matter of implementation or whether any objection has been raised by the employers in respect of minor details?

**Shri Hathi:** The points of dispute are regarding the classification of workers and about the fixing of the scales. These are the main points of difference that came to our notice.

**Shri K. N. Pande:** May I know the action taken for payment of the remaining part of the wages which was to be paid in the second phase after the study of workload was over in each factory?

**Shri Hathi:** We have not yet received the report for all the areas for which a study had to be made.

**Shri A. N. Vidyalankar:** Will those factories who have not implemented them give retrospective effect to these recommendations when they are to be implemented?

**Shri Hathi:** It is not that they have not implemented it. Ten have partly implemented. I think they will have to give retrospective effect.

**Shri K. L. Rao:** May I know whether the Ministry intends to appoint or has appointed a technical committee to advise on methods of securing efficiency in cement manufacture in order to compensate the increased labour wages?

**Shri Hathi:** These are the recommendations of the Wage Board, which has taken into consideration what should be the fair wage of the worker and this question is relating to the implementation of those decisions fixing the wage of the workers.

**Shri Daji:** May we know the names of the factories which have not fully implemented the Wage Board report?

**Shri Hathi:** There are 10 names. Shall I give all the names?

**Mr. Speaker:** The names need not be given.

**Shri Hathi:** In Bihar there are 5, in Gujarat 1, in Madras 1, in Punjab 1, in Rajasthan 1 and in U.P. 1.

#### Standard of Education in Nefa Area

\*755. **Shri Rishang Keishing:** Will the Prime Minister be pleased to state:

(a) the steps Government have taken to improve the standard of education in the NEFA area;

(b) whether it is a fact that in NEFA area Devanagri script was introduced from 1958 to 1960 and after 1960 it has again been changed into the Assamese; and

(c) if so, the reasons therefor?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) A large scale expansion of the educational facilities in NEFA has been undertaken. As compared with two schools and 20 students on the eve of independence, the North-East Frontier Agency now has 161 schools with an enrolment of over 7,000.

(b) and (c). In 1954, the Government decided that teaching in the Agency schools should be through the mother tongue as long as possible and after that in Hindi in Devnagri script. In 1959, this policy was reviewed. The contacts of the people of the North-East Frontier Agency are primarily with Assam. A majority of students from NEFA who wish to prosecute higher studies join the Gauhati University. A large number of teachers in NEFA are Assamese and will continue to be so. Having regard to these considerations, it was decided that whereas education in primary stages should continue to be in